

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT NO.III

C.P. 27(ND)/08

IN THE MATTER OF:

M/s. Vinod Gupta

... PETITIONER

Vs.

M/s. Standard Watch Co. (P) Limited & Ors.

.... RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 31.7.2017

Coram :


R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/applicant : Mr. VK Gupta, Advocate
Mr. Ms. Alisha Chopra, Advocate

For the Respondents : Ms. Ranjana Raj Gawai, Advocate
Ms. Vasudha Sen, Advocate
Ms. Sreenita, Advocate

ORDER

As in C.P. 24 (ND)/08.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
31.7.2017